

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 604
IB-273/ND/2024

IN THE MATTER OF:
M/s Mercy Corps India

...PETITIONER

Section
U/s 59 of IBC, 2016

Order delivered on 24.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :
For the RoC :Adv. Jyoti Khurana, Adv. Aakash
Sharma.

ORDER

Ld. Counsel on behalf of the Petitioner is present. Proxy Counsel on behalf of the RoC is present and sought time to file their report. Time prayed for is granted. List the matter on **28.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)